

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 212
TO BE ANSWERED ON 29.01.2026

NATIONAL TRIBAL MUSEUMS

212. DR. MANNA LAL RAWAT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is establishing National Tribal Museums in the country;
- (b) if so, the details of the proposal and the names of the places where these museums are being set up and the present status of construction thereof;
- (c) the objectives of setting up of these museums and the details of provisions made to showcase the cultural heritage of the various tribes of the country; and
- (d) the total estimated cost of this project, the approved budget and the expenditure incurred so far?

ANSWER

**MINISTER OF STATES FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)**

(a) to (d) No such proposal of establishing National Tribal Museums by Ministry of Tribal Affairs is under consideration at this stage. However, with the aim to recognize and create awareness about the sacrifices and contributions of tribal people in India's freedom movement, the Ministry of Tribal Affairs has sanctioned 11 Tribal Freedom Fighter Museums (TFFMs) in 10 States, based on proposals received from the respective State Governments. Out of the 11 sanctioned Tribal Freedom Fighter Museums, four Museums have been inaugurated and are operational, showcasing tribal valor and legacy. The objectives of setting up these Museums include preservation, documentation and exhibition of the cultural heritage, history, traditions, art forms and freedom struggle contributions of various tribal communities, and to promote awareness among the public about the role of tribal leaders and communities in the nation's freedom movement. The responsibility for selection of land, preparation of Detailed Project Reports (DPRs) and construction of these Museums rests with the concerned State Governments. Ministry of Tribal Affairs provides financial assistance for these projects under the Centrally Sponsored Scheme "Support to Tribal Research Institutes" and "Proviso to Article 275(1)", based on the requirements and proposals received from State Governments. Details regarding project-wise approved cost and expenditure are maintained by the concerned State Governments.
